

HIGH COURT OF CHHATTISGARH: BILASPUR

District Judge (Entry Level) Examination 2023 Direct Recruitment from Advocates (Bar)

Applications from Indian Citizens are invited in the cadre of Chhattisgarh Higher Judicial Service in the revised pay scale of Rs. 144840-194660 under Level J-5 of new pay matrix in the cadre of Higher Judicial Service by direct recruitment from Advocates (Bar). Recruitment to these posts and conditions of service shall be governed by the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service), Rules 2006, as on the last date of submission of application forms.

1- Application in prescribed format must reach the Registry by 31/08/2024 till 5.00 PM.

2- Date of Written Examination: 10/11/2024 (Sunday).

Total Vacancy:- 37 (Unreserved - 30 (including 09 posts for women candidates), Scheduled Castes -02, Scheduled Tribes - 02, Other Backward Classes- 03)

Eligibility:- 1) LL.B.
2) Has for atleast seven years been an advocate as on 01/01/2024.

Age :- He / She has attained the age of 35 years and has not attained the age of 45 years on the first day of January, 2024.

Examination Fee:- Rs. 700/- for Scheduled Castes, Scheduled Tribes and Other Backward Classes (non creamy layer) who are the bonafide residents of State of Chhattisgarh, and Rs. 1000/- for the candidates belonging to Unreserved Category and also for all the candidates belonging to Other States. Fee is to be deposited in the form of Challan only with SBI branches through Core Banking Network all over India. The original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. <https://highcourt.cg.gov.in>

NOTE :- 1- Relaxation will be given as per Rules.

2- This is only for information. For details please see our website i.e. <https://highcourt.cg.gov.in>

Registrar General

No. 29
20/8/2024

High Court Of Delhi, New Delhi
Examination (Judicial) Branch

No. F.6/1/JEC/EC-6/OHC/2024-47-48

Date: 17th August, 2024

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To:

1. All the Principal District & Sessions Judges, Delhi
2. The Principal District & Sessions Judge cum Special Judge (PC Act),
CBI, Rouse Avenue Court Complex, New Delhi.



Sub: Circulation of Short Advertisement for direct recruitment from Bar for the post of 'District Judge' (Entry Level) Examination-2023 in Chhattisgarh Higher Judicial Service.

Sir/Madam,

I am directed to forward herewith a copy of Short Advertisement received from the High Court of Chhattisgarh, Bilaspur for appointment to the post of 'District Judge' (Entry Level) for the year 2023, with a request that the same may be displayed at some conspicuous place in your office for information of all concerned. It is further requested that a copy of Short Advertisement may also be forwarded to the Secretary of the respective Bar Association of your Court for giving it wide publicity/circulation. It may please be noted that the last date for receipt of application in prescribed format in the Registry of High Court of Chhattisgarh, Bilaspur is 31.08.2024 till 05:00 PM.

Yours faithfully,

Rawley
Dy. Registrar (Exams - Judicial)
for Registrar General

Encl: As above

Chairman
IT & Digitization
DDC
20/8/2024

W.S.L. Chairman
(IT & Digitization)
(to be upload on website)

CTB

(to be upload on Graphic Board)

OIC
(Green)
Br.

P-D & S J / CH / PS
17/08/24